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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1060/(MAH)/2017
Rst. A. No. 04/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)


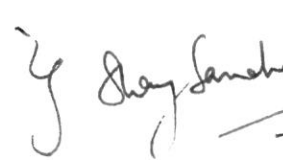
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Gupta Rajbhadur
V/s.

Larsen and Toubro Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
11.	RASHID BOATWALLA ANIL LIPSA UNADKAT I/B MANILAL KHUR AMBALAL & CO. ADVOCATES FOR RESPONDENT.	ADVOCATE	
	SHRUTI SARDESAT ANIL SHREY SANCHETI & GURU MURTHI	COUNSEL FOR PETITIONER	

ORDER

Rst.A. No.04/2017 in CP 1060/ I&BP/NCLT/MB/MAH/2017

At request of the Parties, list this matter on 21.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)